

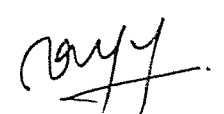

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL))

APPLICATION NUMBER : MA/380/2018
PETITION NUMBER : CP/665/IB/2017
NAME OF THE PETITIONER(S) : Ashish Rathi (RP)
NAME OF THE RESPONDENT(S) : Joseph Philip & 5 Others
UNDER SECTION : 60(5)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. R. SIVARAMAN. Respondent 1, 2, 3 
- 2. R. Shankaranarayana
for Senior Counsel
Allwin Godwin Counsel for Resolution/
Professional Applicant 



[MA/380/2018 IN CP/665/TB/2017]

ORDER

Counsel for the Applicant (Union Bank of India) present. Counsel for the Respondents present and prayed for time for filing reply and for making submissions. At request, time is enlarged with a direction to file reply within two working days by circulating copy to the other side. Matter is posted for making final submissions. However, it is made clear that no further adjournment will be granted in the matter. **Put up on 28.09.2018.**


(S VIJAYARAGHAVAN)
Member (Technical)


(CH. MOHD SHARIEF TARIQ)
Member (Judicial)

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